

Export Credit Refinance facility for commercial banks increased to 50% of the outstanding Rupee Export Credit.

2. Increase in FOREX Liquidity:

- (i) RBIs assurance for continued selling of foreign exchange (US \$) through banks, to augment supply in the domestic foreign exchange market;
- (ii) Ceiling rates on export credit in foreign currency has been raised to LIBOR + 350 basis points subject to the condition that the banks will not levy any other charges, *i.e.*, service charge, management charge, etc. except for recovery towards out of pocket expenses incurred.
- (iii) RBI decided to provide FOREX liquidity to Indian Public and Private Sector Banks upto June 30, 2009, through forex swaps of tenure upto 3 months.

3. Easing of Credit Terms:

- (i) The period of pre-shipment and post-shipment Rupee Export Credit enhanced by 90 days each;
- (ii) Time period of export realization for non-status holder exporters increased to 12 months, at par with the Status holders. This facility which was available upto 3.6.09, has been extended for one more year.
- (iii) PSU Banks consequent to measures announced by RBI reduced the margin money on Guarantees for export units;

Sick industries in the country

432. SHRI TAPAN KUMAR SEN:

SHRI MOHAMMED AMIN:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the State-wise details of number of sick medium and large scale industries in the country; and
- (b) the State-wise details of number of sick and closed micro and small industries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): (a) As per the data provided by the Board of Industrial and Financial Reconstruction, the State-wise number of medium and large scale units which have been declared sick are enclosed in Statement-I. (*See below*).

(b) As per the data furnished by the Office of the Development Commissioner, Small Scale Industries, the State-wise number of sick and closed micro and small enterprises are enclosed in Statement-II.

Statement-I

State-wise list of medium and large scale industrial units declared sick

State / Union Territories	No. of sick units
1	2
Andhra Pradesh	113
Assam	9
Bihar	11

1	2
Chandigarh	2
Chhattisgarh	4
Dadra & Nagar Haveli	3
Goa	8
Gujarat	122
Haryana	26
Himachal Pradesh	5
Jammu & Kashmir	2
Jharkhand	11
Karnataka	62
Kerala	34
Madhya Pradesh	50
Maharashtra	266
Meghalaya	2
Nagaland	1
NCT Delhi	108
Orissa	15
Pondicherry	3
Punjab	71
Rajasthan	44
Tamil Nadu	139
Uttar Pradesh	75
Uttaranchal	6
West Bengal	96
TOTAL :	1288

Statement-II

State-wise number of sick and closed micro and small enterprises

States / Union Territories	Total Sick Units	Closed Units
1	2	3
A.N. Islands	0	515
Arunachal Pradesh	2	248
Assam	1135	10338
Bihar	8137	20525
Jharkhand	1449	13822
Manipur	50	1226

1	2	3
Meghalaya	32	1908
Mizoram	0	1313
Nagaland	74	129
Orissa	3000	9708
Sikkim	16	155
Tripura	16	1077
West Bengal	11660	26080
Chandigarh	128	1405
Delhi	961	8357
Haryana	606	27546
Himachal Pradesh	347	6509
J & K	525	22709
Punjab	1530	82731
Rajasthan	3061	36847
Uttar Pradesh	16280	122282
Uttaranchal	484	12100
Chhattisgarh	1710	27830
D&N Haveli	28	423
Daman & Diu	22	454
Goa	111	2327
Gujarat	3017	39159
Machya Pradesh	5166	65649
Maharashtra	6646	54243
Andhra Pradesh	5439	38582
Karnataka	3409	46611
Kerala	4040	74832
Pondicherry	32	2586
Tamil Nadu	6074	127185
Lakshadweep	0	16
GRAND TOTAL :	85187	887427

FDI in different sectors in U.P.

†433.SHRI AMIR ALAM KHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state: